

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.55654 of 2023**

Arising Out of PS. Case No.-98 Year-2021 Thana- BRAHMPURA District- Muzaffarpur

Shakib Neyaz @ Shaquib Neyaz, S/O Shakil Ahmad R/O Village-  
Brahampura, Mehdi Hasan Chowk, P.S- Brahampura, Distt.- Muzaffarpur.

... .. Petitioner/s

Versus

1. The State Of Bihar
2. Md. Anjaar S/O Late Rahemtulla R/O Village- Damodarpur, P.S- Kanti,  
Distt.- Muzaffarpur.

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr. Vindhya Keshri Kumar- Sr. Advocate  
Mr. Neeraj Kumar Alias Sanidh- Advocate  
For the Opposite Party/s : Mr. Prem Kumar Jha- A.P.P.

**CORAM: HONOURABLE MR. JUSTICE SATYAVRAT VERMA  
ORAL ORDER**

- 3      08-09-2023                      1. Heard learned senior counsel for the petitioner and  
learned APP for the State.
2. Call for a report from the Court of the learned Vith  
Additional Sessions Judge-cum-Special Judge, POCSO Act,  
Muzaffarpur with regard to the stage of the case in connection  
Brahampura P. S. Case No.98 of 2021.
3. List this case on receipt of the same on 13.10.2023.

**(Satyavrat Verma, J)**

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